

ITEM NO.38

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 32118/2011

(Arising out of impugned final judgment and order dated 30/08/2011 in WP No. 254/2009 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

M/S ANSAL PROPERTIES & INFRAS.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T., permission to file additional documents, permission to file synopsis and list of dates, stay, urging facts, grounds & bringing on record additional documents, interim relief and office report)

WITH

SLP(C) No. 245/2012

(With Interim Relief and Office Report)

SLP(C) No. 34058/2013

(With Office Report)

Date : 22/01/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Mr. Gopal Jain, Sr. Adv.
Ms. Mukti Chaudhry, Adv.
Ms. Chinmayee Chandra, Adv.

Mr. Kavın Gulati, Sr. Adv.
Mr. Sidharth Davae, Adv.
Mr. Prantik Hazarika, Adv.
Ms. Surabhi Singh, Adv.
Mr. Umesh Kumar Khaitan, Adv.

Mr. K. Anurag Singh, Adv.
Mr. Praveen Kumar, Adv.
Mr. Akhil Chhabra, Adv.

For Respondent(s)

Mr. Devesh Kumar, Adv.

Mr. P.N. Misra, Sr. Adv.
Mr. Gaurav Dhingra, Adv.

Mr. Pradeep Misra, Adv.

Mr. Sudhir Kulshreshtha, Adv.

Mr. Vinay Garg, Adv.

Mr. P.N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, Adv.
Mr. Abhishth Kumar, Adv.
Ms. Archana Singh, Adv.

Mr. Adarsh Upadhyay, Adv.

Ms. Sujeeta Srivastava, Adv.
Ms. Pooja Sharma, Adv.

Mr. Umesh Kumar Khaitan, Adv.

Ms. Reema Singh, AAG
Ms. Saumya Malik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing official
translation and permission to file additional documents
are allowed.

Leave granted.

(Neetu Khajuria)
Sr.P.A.

(Asha Soni)
Court Master